

Annexure-5

Name of the corporate debtor: Moser Baer Solar Limited; Date of commencement of liquidation: May 30, 2019; List of stakeholders as on: March 10, 2021

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1	Regional Provident Fund Commissioner, Regional Office-Delhi (East), Employees' Provident Fund Organisation				10,51,179	-	Operational					10,51,179		This represent interest & penalty levied by the P.F Deptt. This liability is disputable and is not provided in the books of accounts of corporate debtor.
2	Government of India, Ministry of Revenue, The Deputy Commissioner of Income Tax				67,83,00,000	-	Operational					67,83,00,000		Claim is rejected as an appeal is filed for the same for both AY 2009-10 and 2011-12 on 1st May 2019 and the matter is still pending in CIT.
3	State Tax officer				67,11,170	67,11,170	Operational					-		Claim is accepted
	Total				68,60,62,349	67,11,170						67,93,51,179		